## GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION LOK SABHA UNSTARRED QUESTION NO. 3059 ANSWERED ON 03.08.2017

## MODEL LAW FOR WATER CONSERVATION

## 3059. SHRIMATI RAKSHATAI KHADSE

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether the Government proposes to constitute a high level committee to look into problems of depleting ground water to address the issue of water conservation and if so, the details thereof;(b) whether the Government proposes to introduce model law to address the issue of rain water run-off conservation to correlate and introduce management for rain water and the rivers; and

(c) if so, the details thereof?

### ANSWER

# THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

### (DR. SANJEEV KUMAR BALYAN)

(a) In order to ensure sustainable withdrawal and effective utilization of ground water and its management, an Inter Ministerial Committee has been constituted. Secretary, Ministry of Water Resources, RD & GR is the convener of the Committee which consists of Secretaries of Ministries of Rural Development, Drinking Water and Sanitation, Panchayati Raj, Agriculture and Farmers Welfare and Environment & Forests and Climate Change.

(b) & (c) Ministry of Water Resources, RD & GR has circulated a Model Bill to all States/UTs to enable them to enact suitable ground water legislation for its regulation and development, which includes provision of rain water harvesting. So far, 15 States/UTs have adopted and implemented the ground water legislation on the lines of Model bill.

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